

Central Administrative Tribunal
Principal Bench, New Delhi.

(Signature)

DA-2130/99
MA-2123/99

New Delhi this the 14th day of March, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Mahavir Singh,
S/o Late Sh. Ram Singh,
Shiv Puri Colony,
Kondli near Haryana
Power House, Sonepat
Haryana.

.... Applicant

(through Sh. M.K. Gaur, proxy for Sh. Prem Prakash, Advocate)

Versus

1. Union of India through
Secretary,
National Council of Education
Research & Training, Shri
Aurobindo Marg,
New Delhi-16.

2. Under Secretary,
National Council of Education
Research & Training, Shri Aurobindo
Marg, New Delhi-16. Respondents

(through Sh. Gajender Giri, proxy for Sh. Y.K. Kapoor, Advocate)

ORDER (ORAL)

Learned proxy counsel appearing on behalf of
applicant's counsel seeks permission to withdraw this
O.A. Permission granted. Accordingly, the present
O.A. is dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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